

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 30th January, 2023 to 23rd April, 2023.

ORDER

No: 1806/2023/RG

Dated: 20.01.2023

Hon'ble the Chief Justice (A) has been pleased to issue the sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 30th January, 2023 to 23rd April, 2023.

From 30th January, 2023 to 12th March, 2023

Jammu Wing	Srinagar Wing
Hon'ble the Chief Justice (A)	Hon'ble Mr. Justice Rajnesh Oswal
Hon'ble Mr. Justice Sanjeev Kumar	Hon'ble Mr. Justice Vinod Chatterji Koul
Hon'ble Ms. Justice Sindhu Sharma	Hon'ble Mr. Justice Javed Iqbal Wani
Hon'ble Mr. Justice Sanjay Dhar	Hon'ble Mr. Justice Mohan Lal
Hon'ble Mr. Justice Puneet Gupta	Hon'ble Mr. Justice Wasim Sadiq Nargal
Hon'ble Mr. Justice Mohd. Akram Chowdhary	Hon'ble Mr. Justice Rajesh Sekhri
Hon'ble Mr. Justice Rahul Bharti	
Hon'ble Ms. Justice Moksha Khajuria Kazmi	

From 13th March, 2023 to 23rd April, 2023

Jammu Wing	Srinagar Wing
Hon'ble the Chief Justice (A)	Hon'ble Mr. Justice Sanjeev Kumar
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Ms. Justice Sindhu Sharma
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Mr. Justice Sanjay Dhar
Hon'ble Mr. Justice Javed Iqbal Wani	Hon'ble Mr. Justice Puneet Gupta
Hon'ble Mr. Justice Mohan Lal	Hon'ble Mr. Justice Mohd. Akram Chowdhary
Hon'ble Mr. Justice Wasim Sadiq Nargal	Hon'ble Mr. Justice Rahul Bharti
Hon'ble Mr. Justice Rajesh Sekhri	Hon'ble Ms. Justice Moksha Khajuria Kazmi

By Order

(Sanjeev Gupta)
Registrar General

No: 922-29/RG

Dated: 20.01.2023

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
for information of their Lordships

3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
.....for information.
5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
.....for information and necessary action.
6. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
7. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

Registrar General

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